

NGT/P.B./Judicial/3/2019/685

Date: - 19.11.2019

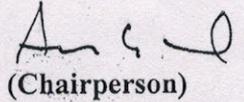
OFFICE ORDER

In exercise of power conferred under sub -rule (1) of Rule 3 of the National Green Tribunal (Financial & Administrative Powers) Rules, 2011, the arrangements of Benches and allocation of business and judicial work of NGT, SZB, Chennai for 09th & 10th December is made as under:-

09.12.2019 & 10.12.2019

Court No. 1, NGT, SZB, Chennai

Hon'ble Mr. Justice Adarsh Kumar Goel, Chairperson,
Hon'ble Mr. Justice K. Ramakrishnan, Judicial Member
Hon'ble Mr. Sibal Dasgupta, Expert Member



(Chairperson)

National Green Tribunal

To:-

1. Hon'ble Mr. Justice K. Ramakrishnan, Judicial Member
2. Hon'ble Mr. Sibal Dasgupta, Expert Member

Copy to:-

1. Registrar, NGT, SZB
2. P.P.S. to Hon'ble Chairperson
3. P.A. to Hon'ble Members
4. P.A. to Registrar General
5. P.A. to Deputy Registrar
6. Filing Section
7. Bar Association
8. Notice Board
9. Website of NGT